

Committee for the effective functioning of the Commission;

(c) whether Government propose to take over the Inter-State Transport;

(d) whether the views of the State Governments have been ascertained in this respect; and

(e) if so, the particulars thereof?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) There are certain special difficulties which are under examination. Nevertheless, and within its limitations, the Commission has been doing useful work.

(b) A statement is laid on the table of the Sabha. [Placed in Library. See No. LT-38/87]

(c) to (e) The recommendations of the Committee are under examination, in consultation with the Planning Commission and the State Governments.

Food Situation

- *32. Shri Nath Pai:
 Shri Shri Chand Goel
 Shri D. C. Sharma:
 Shri Ramachandra Ulaka:
 Shri Dhuleshwar Meena:
 Shri S. Supakar:
 Shri M. Sudarsanam:

Will the Minister of Food and Agriculture be pleased to lay a statement on the Table showing production of foodgrains in the country this year, giving a crop-wise and State-wise break-up and state the estimated deficit and measures Government propose to adopt to meet it?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Anantshah Shinde): Final estimates of production of foodgrains Crop-wise and State-wise for 1986-87 are not yet available.

It is difficult to give a precise idea about the extent of deficit in foodgrains since this would depend on a number of factors including the level

of production, carry-over stocks, growth of population, rise in income levels, shift in consumption pattern, rate of urbanisation etc. However, Government is making arrangements for imports to the extent feasible in order to meet the deficit.

Fourth General Elections

- *33 Shri S. C. Samanta:
 Shri Nath Pai:
 Shri George Fernandes:
 Shri Hukam Chand
 Kachhavalya:
 Shri Onkar Lal Berwa:

Will the Minister of Law be pleased to state:

(a) the nature of complaints made by the various political parties and candidates during the conduct of General Elections in February last and action taken by the Election Commission thereon;

(b) whether any preliminary or interim report is proposed to be submitted; and

(c) the total and State-wise expenditure on the General Elections and the contributions made by the States towards the expenditure?

The Minister of Law (Shri Govinda Menon): (a) Complaints mostly of a general nature like disturbances at election meetings, closure of industrial establishment on the date of poll, rejection of nomination papers, wrong allotment of symbols, etc., were received by the Election Commission during the conduct of the general elections in February last. The Commission took prompt action to make enquiries wherever the allegations were prima facie verifiable.

(b) No, Sir.

(c) The total and State-wise expenditure on the last general elections has not yet been worked out by the Election Commission as the information in relation thereto is not yet available. By and large, expenditure incurred by the Government in connection with elections to

the House of the People and the State Legislative Assemblies held simultaneously are shared on a 50-50 basis between the Central Government and the State Governments.

Food Situation

- *34. Shri D. C. Sharma:
 Shri Shri Shand Goel:
 Shri Kanwar Lal Gupta:
 Shri Nath Pal:
 Shri Prakash Vir Shastri:
 Shri C. C. Desai:
 Shri S. Supakar:
 Shri M. Sudarsanam:
 Shri Ram Kishen Gupta:

Will the Minister of Food and Agriculture be pleased to state:

(a) Government's assessment of the food situation in the country at present; and

(b) the details of the measures taken or planned to meet the food situation and maintain supplies of minimum foodgrains to all the people throughout the country?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) The food situation in the country continues to be difficult. A detailed statement on the subject is being laid on the Table of the House separately.

(b) The new Government will have a fresh look on the problem and any further measures that may be found necessary will be planned after discussion at the Chief Ministers' Conference to be held early next month.

मतदाताओं की सही पहचान

- * 35. श्री विभूति मिश्र :
 श्री क. नर० तिवारी :

क्या बिधि मंत्र यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार कोई ऐसी प्रक्रिया निर्धारित करने का है जिससे

वाम चुनाव के समय मतदाता की सही पहचान हो सके और यह सुनिश्चित किया जा सके कि मत देने वाला व्यक्ति वही है जिसका नाम मतदाता सूची में है ; और

(ख) यदि हा, तो इसके लिए कौन सा निर्दोष तरीका निकालने का विचार है ।

बिधि मंत्री (श्री डॉ. विमल मेनन) :

(क) निर्वाचकों के प्रतिरूपण का निवारण करने के बारे में जो उपबन्ध हमारी निर्वाचन विधि में पहले ही अन्तर्विष्ट है, उनके अर्धीन उपलब्ध प्रक्रिया के प्रतिरिक्त, साधारण निर्वाचनों में मतदाताओं की अनन्यता सुनिश्चित करने के लिए कोई प्रक्रिया बनाने की कोई प्रस्थापना सरकार के मसख नहीं है ।

(ख) प्रश्न ही नहीं उठता ।

Cost of Imported Foodgrains

*36. Dr. Karni Singh: Will the Minister of Food and Agriculture be pleased to state

(a) whether the cost of imported foodgrains has gone up as a result of devaluation,

(b) the difference between pre-devaluation and post-devaluation prices per ton of imported wheat, and

(c) how it is reflected in the common man's food budget?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes, Sir

(b) and (c) The difference between pre-devaluation and post-devaluation cost of imported wheat is about Rs. 209 per metric ton. The issue price of imported wheat was not increased immediately after devaluation. The price was, however, raised slightly from Rs. 50 '00 Rs. 55 per quintal with effect from the 15th November, 1966.